

MINUTES OF THE MEETING NO. 01 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.04.2019 AT 3:00 PM at UDYOG BHAWAN, NEW DELHI

Meeting No. 01 (2019-20) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 26.04.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Vinod Kumar, Technical Officer (T.O.), MoEF&CC (SU Division)
- (ii) Shri Yogesh Kumar, ASO (DoAHD)

In attendance:

- 1. Shri Arunoday Goswami, Joint Director, DGFT
- 2. Shri Nitish Suri, Dy. DGFT

3. Altogether 54 applications (including 43 deferred cases) were considered by the EFC, out of which 24 cases were approved (including 10 post-facto cases), 2 cases dropped, 2 cases withdrawn by the firm and remaining 26 cases were deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of information from the applicant. The decision of the Committee is indicated in the tabulated statement given below:

DEPARTMENT OF AGRICULTURE COOPERATION AND FARMERS WELFARE (DoAC&FW)

Sl. No	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Remarks by EFC
1.	M/s. Om Sai Traders, Sitamarhi (Bihar) F.No. 01/91/110/161/AM19/EC	6000 MTs Non Basmati Rice in Husk (paddy) other than seed quality for FOB value of Rs. 9,00,00,000/-	03.12.2018	Deferred due to want of NOC / comments from DoAC&FW.
2.	M/s Jyoti Biotech Pvt. Ltd., Kolkata. F.No. 01/91/110/189/AM19/EC	580 MT of Certified Jute Seed C.V.J.R.O. 524 for FOB value USD 5,80,000	01.01.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -6) on 23.04.2019 for export of 580 MT of Certified Jute Seed C.V.J.R.O. 580 to Bangladesh.
3.	M/s PHI Seeds Private Ltd., Telangana. F.No. 01/91/110/188/AM19/EC	355 Kgs of Pioneer Brand Paddy (Rice) seed for FOB value of USD 1243	19.12.2018	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -b (xii)) on 23.04.2019 for export of 355 Kgs of Pioneer Brand Paddy (Rice) seed to Indonesia.
4.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No - 01/91/110/195/AM19/EC	6 MT onion seeds for FOB value of Euro 7569	17.01.2019	Deferred due to want of NOC / comments from DoAC&FW.
5.	M/s Bayer Bioscience Private Limited F.No.01/91/110/196/AM19/EC	250 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 48,437,500	17.01.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM - b (xi) dated 23.04.2019 for export of 250 MT of Hybrid Rice (Paddy) Seed to Nepal.

6.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/197/AM19/EC	225 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 47,850,000	17.01.2019	Withdrawn: The application was withdrawn by the firm vide email dated 26.04.2019 and it was decided to close the case.
7.	M/s Bayer Bioscience Private Limited F.No.01/91/110/200/AM19/EC	225 MT of Hybrid rice (PADDY) for FOB value of Rs 47,850,00	28.01.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -21) dated 23.04.2019 for export of 225 MT of Hybrid rice (PADDY), to Nepal.
8.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/201/AM19/EC	250 MT of Hybrid Rice (Paddy) Seeds for FOB value Rs 48,437,500	28.01.2019	Withdrawn: The application was withdrawn by the firm vide email dated 26.04.2019 and it was decided to close the case.
9.	M/s JK Agri Genetic Ltd, Hyderabad F.No. 01/91/110/202/AM19/EC	1,50,000 Kgs Hybrid Cotton Seeds for FOB value USD 3087179.	04.02.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM - b(vii)) dated 23.04.2019 for export of 1,50,000 Kgs Hybrid Cotton Seeds, to UAE.
10.	M/s JK Agri Genetics Ltd, Hyderabad F.No 01/91/110/203/AM19/EC	75000 Kgs of Bt. Hybrid Cotton Seeds for FOB value of USD 14,23,419	01.02.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM - b(vi)) dated 23.04.2019 for export of 75000 Kgs of Bt. Hybrid Cotton Seeds, to UAE.
11.	M/s Suvlaxmi Traders , Bihar F.No.01/91/110/222/AM19/EC	6500 MT of Non Basmati Rice in Husk Paddy (other than seed quality) for FOB value of Rs 11,70,00,000/-	06.03.2019	DoAC&FW vide O.M. No. 1-79/2016-SD IV (Pt. IV) dated 25.03.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto Basis
12.	M/s PHI Seeds Pvt. Ltd., Telangana F.No.01/91/110/228/AM19/EC	4075 Kgs of Pioneer Brand Paddy (Rice) Seed for FOB value of USD 14263	07.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -19) dated 23.04.2019 for export of 4075 Kgs of Pioneer Brand Paddy (Rice) Seed to Indonesia.
13.	M/s PHI seeds Pvt. Ltd., Telangana F. No01/91/110/229/AM19/EC	200,000 Kgs Pioneer Brand Paddy (Rice) Seed for FOB value of USD 700000	07.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -20) dated 23.04.2019 for export of 200,000 Kgs Pioneer Brand Paddy (Rice) Seed to Indonesia
14.	M/s PHI seeds Pvt. Ltd., Telangana F. No 01/91/110/230/AM19/EC	40,000 Kgs Pioneer Brand Paddy (Rice) for FOB value of Rs 9,520,000	07.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -18) dated 23.04.2019 for export of 40,000 Kgs Pioneer Brand Paddy (Rice to Nepal
15.	M/s PHI seeds Pvt. Ltd., Telangana F. No 01/91/110/231/AM19/EC	2,737,100 Kgs of Pioneer Brand Paddy (Rice) for FOB value of USD 9,579,850	07.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-120/2019-SD.IV (240 th EXIM -18) dated 23.04.2019 for export of 2,737,100 Kgs of Pioneer Brand Paddy to Indonesia, Philippines, Vietnam and Pakistan .

16.	M/s Nath Bio-Genes (India) Ltd., Maharashtra F. No. 01/91/110/237/AM19/EC	250 MT Hybrid Paddy Seeds Gorakhnath – 509 for FOB value of Rs 5,75,00,000	08.03.2019	Deferred due to want of NOC / comments from DoAC&FW.
17.	M/s JK Agri Genetics Ltd, Hyderabad F. No. 01/91/110/240/AM19/EC	40 KG Hybrid Cotton Seeds for FOB value of USD 0.00	11.03.2019	Deferred due to want of NOC / comments from DoAC&FW.
18.	M/s RK BK Trading Company, Siddharth Nagar F. No. 01/91/110/241/AM19/EC	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality for FOB value of RS 85000000	13.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-79/2016-SD.IV (Pt. - IV) dated 26.04.2019 for export of 5000 MT Non Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal
19.	M/s Hari OM Traders, Bihar F. No. 01/91/110/242/AM19/EC	6000 MT Non Basmati Rice In Husk (Paddy) Other Than Seed Quality for FOB value of 90000000	12.03.2019	Approved on the basis of NOC received from DoAC&FW vide O.M. No. 1-79/2016-SD.IV (Pt. - IV) dated 26.04.2019 for export of 6000 MT Non Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal.
20.	M/s Abdul Majid Sarkar & Sons, (W.B) F. No. 01/91/110/219/AM19/EC	500 MT of Jute Seeds JRO – 524 (NABIN) for FOB value of USD 249000	28.02.2019	Deferred due to want of NOC / comments from DoAC&FW.
21.	M/s Syngenta India Limited, Pune F. No. 01/91/110/218/AM19/EC	4.250 MT of Rice Seeds for FOB value of USD 90,00,425.65	28.02.2019	Deferred due to want of NOC / comments from DoAC&FW.
22.	M/s Sonu Enterprises , Raxaul, Bihar 01/21/101/50003/AM20/	1. Non Basmati Rice Other Rice In Husk (Paddy Our Husk) Other Than Seed Quality 3000.000 M.T 2. Non Basmati Rice Other Rice In Husk (Paddy Our Husk) Other Than Seed Quality 3000.000 M.T	06.04.2019	Approved on the basis of NOC received vide O.M. No. 1-79/2016 SD.IV (Pt.IV) dated 26.04.2019 for export of total 6000 MT of Non Basmati Rice @3000MT paddy (Other than seed quality under ITC (HS) code 10061090 to Nepal.
23.	Ms.Hanuman Traders, East Champaran / Bihar 01/21/101/50009/AM20	Non Basmati Rice Paddy (other than seed quality) Non Basmati Rice Paddy (other than seed quality) 2500.000 M.T	15.04.2019	Approved on the basis of NOC received vide O.M. No. 1-79/2016 SD.IV (Pt.IV) dated 26.04.2019 for export of 2500 MT of Non Basmati Rice in paddy (Other than seed quality under ITC (HS) code 10061090 to Nepal.
24.	Ms.Upendra Rai, East Champaran / Bihar 01/21/101/50011/AM20	Non Basmati Rice Paddy (other than seed quality) Non Basmati Rice Paddy (other than seed quality) 3500.000 M.T	16.04.2019	Approved on the basis of NOC received vide O.M. No. 1-79/2016 SD.IV (Pt.IV) dated 26.04.2019 for export of 3500 MT of Non Basmati Rice in paddy (Other than seed quality under ITC (HS) code 10061090 to Nepal.
25.	Ms.Chandan Kumar, East Champaran / Bihar - 01/21/101/50010/AM20	Non Basmati Rice Paddy (other than seed quality) Non Basmati Rice Paddy (other than seed quality) 2500.000 M.T	16.04.2019	Approved on the basis of NOC received vide letter no 1-79/2016 SD.IV (Pt.IV) dated 26.04.2019 for export of 2500 MT of Non Basmati Rice in paddy (Other than seed quality under ITC (HS) code 10061090 to

				Nepal.
26.	M/s VNR Seeds Private Limited , Medak,Telangana 01/21/101/50004/AM20/	Rice Paddy Seeds to Philippines - 27P09 1300000.000 K.G	08.04.2019	<u>Deferred</u> due to want of comments / NOC from DoAC&FW
27.	M/s PHI SEEDS PRIVATE LIMITED , MADHAPUR,TELANGANA 01/21/101/50014/AM20/	1. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 27P31 300000.000 K.G 2. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 27P31 100.000 K.G 3. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 27P22 100.000 K.G 4. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 27P27 100.000 K.G 5. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - XRA78966 100.000 K.G 6. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - XRA77922 100.000 K.G 7. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 28S41 100.000 K.G 8. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 28P37 100.000 K.G 9. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 28P67 100.000 K.G 10. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - XRA68963 100.000 K.G 11. Export of pioneer brand hybrid rice paddy seeds to Bangladesh - 27P22 600000.000 K.G	23.04.2019	<u>Deferred</u> due to want of comments / NOC from DoAC&FW
28.	M/s PHI SEEDS PRIVATE LIMITED , MADHAPUR,TELANGANA 01/21/101/50015/AM20/	1. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P22 20.000 K.G 2. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - PHB 71 20.000 K.G 3. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 28S41 20.000 K.G 4. EXPORT OF PIONEER BRAND HYBRID RICE	23.04.2019	<u>Deferred</u> due to want of comments / NOC from DoAC&FW

		PADDY SEEDS TO PHILLIPINES - 28P67 20.000 K.G 5. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P63 20.000 K.G 6. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P37 20.000 K.G 7. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P31 20.000 K.G		
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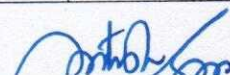
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES

29.	M/S A. K Fazlul Haque Mondal , Assam F.No 01/91/110/214/AM19	10,000 Nos Live Camel and 10,000 Nos Horses for FOB value of USD 22,449,600	11.02.2019	Dropped. The EFC was apprised that the the firm has filed deficient application and despite repeated requests from DGFT, deficiencies have not been carried out. As the firm is not responsive to the queries raised by DGFT, the EFC decided to drop the case from active agenda. The firm is advised to file fresh application with complete and correct documents in terms of Trade Notice No. 35 dated 25.10.2018 and Trade Notice No. 50 dated 18.03.2019.
30.	M/s A. K. Mondal Enterprise , Assam F.No 01/91/110/215/AM19	80000 Nos of Milked Cow Oxe Calf (Live Cattle) and 30000 Buffaloes for FOB value USD 81,080,950	11.02.2019	- Do-
31.	M/s Punjab Renewable Energy Systems Private Limited, Navi Mumbai F. No. 01/91/110/232/AM19/EC	0.2 MT Wheat Stalk, 0.2 MT Cotton Stalk and 0.2 MT Paddy Stalk for FOB value 19660.37	06.03.2019	Deferred due to want of NOC / comments from DoAHD.
32.	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	06.03.2019	Deferred due to want of NOC / comments from DoAHD.
33.	M/s JAFFERBHOY SALEHBHOY & CO , MUMBAI MAHARASHTRA, MAHARASHTRA 01/21/101/50007/AM20/	CATTLE FEED (WHEAT BRAN) CATTLE FEED (WHEAT BRAN) 22.000 M.T	12.04.2019	Deferred due to want of NOC / comments from DoAHD.

MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE (MoEF&CC)

34.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Dropped. The committee was apprised that the case is pending since almost 10 months and could not be decided as the firm is not able to provide the requisite documents desired by the MOEF&CC. In view of the non-responsiveness of the firm, the EFC decided to drop the case from the active agenda.
35	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018	Deferred due to want of NOC / Comments from MoEF&CC. The case was of deliberated in details. The committee was apprised that the item proposed to be exported i.e. 'pencil' is not defined under Sl. No. 189 Chapter 44 of Schedule 2 Export Policy. It was decided that the applicant may be advised to revise their application by removing the proposal to export pencil and submit revised and revalidated COO for export of log only.
36.	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	MoEF&CC vide O.M. No. 5-2/2015-SU (Pt.)(Vol. IV) dated 25.03.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
37.	M/s. Hindustan Exports, Mysore F.Njo. 01/91/110/89/AM19/EC	1930 Kgs. Red Sanders Log Pieces, Reject Lot-19 for FOB value USD 99650.00	28.09.2018	MoEF&CC vide O.M. No. 5-2/2015-SU (Pt.) (Vol. IV) dated 25.03.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
38.	M/s Shanti Trading, Navi Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	Deferred due to want of NOC / Comments from MoEF&CC (HSM Div.).
39.	M/s. Serum Institute of India Private Limited, Pune F.No. 01/91/110/187/AM19/EC	56.64 Litre of Vero Cell Line CCL-81 for FOB value of USD 1573.48	24.12.2018	MoEF&CC vide O.M. No. 3-82/2018/L dated 04.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC.

				EFC has approved the case on post-facto basis.
40.	M/s Albany Molecular Research Hyderabad Research Centre Pvt. Ltd., , Maharashtra F.No. 01/91/110/213/AM19	17.39 Kg Bromofluoromethane for FOB value of USD 48,425.58	08.02.2019	Deferred due to want of NOC / Comments from MoEF&CC (Ozone Cell)
41.	M/s Singha Enterprise, Delhi F.No 01/91/110/216/AM19/EC	1000 MT Recovered Paper or Paperboard for FOB value of USD 140000	08.02.2019	Deferred due to want of NOC / Comments from MoEF&CC (HSM Div.)
42.	M/s Indian Mineral Export Co. , Kerala F.No. 01/91/110/221/AM19/EC	5 Kgs of Sandalwood Oil for FOB value of USD 27125	28.02.2019	Deferred due to want of NOC / Comments from MoEF&CC (SU Division)
43.	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/91/110/217/AM19/EC	7.20 ltrs. Of Vero Cell Line CCL-81 for FOB value of USD 200	23.02.2019	Deferred due to want of NOC / Comments from MoEF&CC (WL Division)
44.	M/s PEC Limited, Delhi F. No. 01/91/110/224/AM19/EC	6.39705 MT of Red Sanders Wood in Log Form for FOB value of USD 1,37,600	07.03.2019	MoEF&CC vide O.M. No. 3-82/2018/L dated 04.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
45.	M/s PEC Limited, Delhi F. No. 01/91/110/225/AM19/EC	7.33385 MT of Red Sanders Wood in Log Form for FOB value of USD 4,45,000	11.03.2019	MoEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Vol. VII) dated 05.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
46.	M/s PEC Limited, Delhi F. No. 01/91/110/223/AM19/EC	11.94448 MT of Red Sanders Wood in Log Form for FOB value of Rs 4,10,000	11.03.2019	MoEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Vol. VII) dated 05.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
47.	M/s Natural Convergence Consulting, New Delhi F. No. 01/91/110/226/AM19/EC	17.29853 MT of Red Sanders Wood in Log Form for FOB value of USD 568614.60	07.03.2019	MoEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Vol. VII) dated 05.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.



	M/s Yama Ribbons & Bows (India) Pvt. Ltd., Maharashtra F. No 01/91/110/227/AM19/EC	6.39705 MT of Red Sanders Wood in Log Form for FOB value of USD 1,62,3424.00	06.03.2019	MoEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Vol. VII) dated 05.04.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
48.	M/s Aqsa Enterprises, Karnataka F. No. 01/91/110/235/AM19/EC	3.395 mt OF Red Sanders in Log Form for FOB value of USD 67,859.26	28.02.2019	MoEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Vol. VII) dated 25.03.2019 has conveyed their NOC. Accordingly, permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on post-facto basis.
49.	M/s K Viswanatha Reddy , Cuddapah, Andhra Pradesh 01/21/101/80004/AM19/	1. Red Sanders Logs - Patta Land Red Sanders wood in log, exclusively of cultivation origin obtained from Pattaland 32.976 M.T	31.03.2019	Deferred due to want of comments / NOC from MoEF&CC
50.	M/s MMTC Limited , Calcutta, West Bengal 01/21/101/50002/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM. GRADE B - 602.15 KGS & GRADE C - 4506.75 KGS 5108.900 K.G	05.04.2019	Deferred due to want of comments / NOC from MoEF&CC
51.	M/s MMTC Limited , Chennai, Tamil Nadu 01/21/101/50005/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A 15 NOS- 0.36180MT GRADE B 38 NOS-1.02575MT GRADE C 222 NOS- 5.33905MT TOTAL NO OF LOGS 275 , TOTAL WEIGHT 6.7266MT 6.726 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A-0 GRADE B-19 NOS- 0.42835MT GRADE C- 218 NOS- 4.41955MT TOTAL NO OF LOGS 237 NOS, TOTAL WEIGHT 4.8479MT 4.847 M.T	08.04.2019	Deferred due to want of comments / NOC from MoEF&CC
52.	M/s MMTC Limited , Chennai, Tamil Nadu 01/21/101/50006/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A- 32 NOS-0.70375MT GRADE B-204 NOS- 4.28460MT GRADE C-170 NOS - 4.01695MT TOTAL 406 NOS OF LOG TOTAL QUANTITY 9.0053 9.005 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN	10.04.2019	Deferred due to want of comments / NOC from MoEF&CC

		LOG FORM GRADE A-0 GRADE B-0 GRADE C- 290 NOS 7.784MTS TOTAL 290 NOS OF LOGS TOTAL WEIGHT 7.784MT 7.784 M.T		
53.	M/s Raati Rajan Impex , Kolkatta, West Bengal 01/21/101/50012/AM20/	1. RED SANDERS WOOD FROM PATTALAND Value added products of Red sanders wood in Furniture Sizes and planks from cultivation origin 82000.000 K.G	22.04.2019	Deferred due to want of comments / NOC from MoEF&CC. The firm has requested DGFT to consider their application under the annual quota of 310 MT for the year 2019-20 which has effected from 01.04.2019. Accordingly, the MOEG&CC was requested to examine the case further and furnish their NOC/ comments expeditiously

MINISTRY OF PETROLEUM AND NATURAL GAS

54.	M/s Godavari Biorefineries Limited. , Mumbai 01/21/101/50013/AM20/	1. ETHANOL 99.5% (MIN) (DENATURED) 80 NOS OF NEW HDPE DRUMS EACH WITH 230 LITERS OF ETHANOL 99.5% (MIN) (DENATURED) 18400.000 Litre	23.04.2019	Deferred due to want of comments / NOC from MoPNG.
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Note :

(i) **Deferred cases** : Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.